

In the National Company Law Tribunal, Jaipur

Item No. 204

CP No. (IB)-240/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Santosh Steel Corporation

.....Applicant/Petitioners

VS.

Dak Rolls Pvt. Ltd.

... Respondent

Order delivered on 26.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Sourabh Malpani, Adv.

For Respondent(s) : None-appeared

**ORDER**

The learned counsel appearing for the applicant requests one more week time to file the copy of the Registration Certificate of the Partnership Firm and also other relevant papers. Post the matter on 11.10.2019.

Sd-

(RAGHU NAYYAR)  
TECHNICAL MEMBER

Sd-

(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER